

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER	: IA(IBC)/1458(CHE)/2023
PETITION NUMBER	: CP(IB)/252(CHE)/2022
NAME OF THE APPLICANT	: M.Suresh Kumar (IRP) of M/s. Sri Lakshmi Saraswathi Spintex Ltd
NAME OF THE RESPONDENT(S)	: Adithya Praveen Sarath Chander & 2 others
UNDER SECTION	: Sec 19(2) r/w Sec 70(1) of IBC, 2016 r/w Rule 11 of NCLT rules, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondents.

In this case the suspended Director Mr. Aditya Praveen is present. The Applicant stated that no information has been provided till date. During the last hearing held on 06.03.2024 the suspended director was asked to explain how the statutory returns was being filed during the CIRP period without the knowledge of IRP. On this the Applicant has filed a memo today stating that there was a dispute at the auditor's office and the auditor was arrested and during the period of imprisonment his office had filed the GST returns.

Therefore the suspended Director stated that he is not aware of the return being filed by the Auditor office. Further in a dispute between the auditor and his wife a complaint has been filed by the Husband and the copy of the same

has been filed along with the affidavit of R1. The Respondent No.1 in person assured that all the necessary documents in his possession as well as in the possession of the auditor will be provided to IRP within 3 weeks and sought final opportunity to provide the information to IRP.

R1 is directed to provide the information within 3 weeks on or before 08.05.2024 failing which cost would be levied on R1 for non-compliance.

List the Application for hearing on **28.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)